Shri Nanda: There is no differentiation.

Shri T. B. Vittal Eao: May I know whether the workers' representatives on the Committee which was called at the instance of the Ministry agreed to the formation of this Technical Committee?

Shri Nanda: Yes, this was discussed with all parties.

Shri S. M. Banerjee: I want to know whether Government will give some idea as to the reasonable profit after which the additional burden can be borne by the industry concerned?

Shri Nanda: If Government were to settle that, they need not appoint a Committee.

Shri Tangamani: The compulsory provident fund scheme includes not only the 6 industries mentioned but many other industries. The Government have chosen only 6 industries which, in their opinion, have got the capacity to pay. Will they fix any particular time-limit before which this Committee should make its recommendations?

Shri Nanda: The 6 mentioned is not the final list. To begin with, these 6 industries will be chosen for the purpose. Since there will be persons from both the sides there, there will be every effort to expedite the conclusions of the Committee.

Shri Tangamani: My point is....

Mr. Speaker: The hon. Member can ask only one question and he must be satisfied with the answer, unless he is called again.

Shri T. B. Vittal Rao: May I know if the Study Group which consists of several experts recommended that the enhancement should take place immediately? May I also know why coalmines are left out of the terms of reference of the proposed Committee?

Shri Nanda: That Committee which reported on the scheme of social security assumed a certain rate. It was not for that Committee to say as to what the rate was going to be.

Shri Tangamani: My point is....

Mr. Speaker: The hon. Member will ask a question. He need not explain his point.

Shri Tangamani: Is it the opinion of Government....

Mr. Speaker: Opinions are not asked. What is the fact he wants to elicit?

Shri Tangamani: Is it the Government's conclusion that only the 6 industries mentioned, namely, textile, cement, paper and three others, have at present got the capacity to pay?

Shri Nanda: I thought these were certain industries which had originally been adopted for this purpose. Therefore, we begin with those industries.

Shri K. N. Pandey: May I know whether the arrears not paid by the employers have been realised to some extent?

Shri Nanda: The arrears are being progressively realised, though this question does not arise out of this.

क्या प्रधान मंत्री १९ नवम्बर, १९१९ के सारांकित प्रक्न संख्या १२८ के उत्तर के सम्बन्ध में यह बतानें की इत्पा करेंगे कि भूटान को वित्तीय सहायता देने के सम्बन्ध में इस बीच क्या प्रगति हुई है ?

वैवेझिक-कार्य मंत्रों के समा-सचिव (औं सावत प्रली का): पांच लाल रुपये की वार्षिक सहायता के प्रलावा चालू वित्तीय वर्ष में विकास-कार्यों पर खर्च करने के लिए ४,७४४,७७४ रुपए ग्रौर सड़क प्रयोजनाग्नों के लिए ३ लाख रुपए की मंजूरी दी गई है ।

पहले के प्रकन (संख्या १२८) के उत्तर में ७ लाख रु० की जिस मार्थिक संहायता का जिक किया गया था, बह १९६०–६१ के विसीय वर्ष से दी जाएगी ।

[Shri Sadath Ali Khan: Apart from the annual subsidy of Rs. 5 lakhs, an *ad-hoc* grant of Rs. 5,74,774/- for development expenditure and Rs. 3 lakhs for road projects have been sanctioned during the current financial year.

The economic subsidy of Rs. 7 lakhs mentioned in reply to the earlier question (No. 128) will be given from the financial year 1960-61.]

भी भक्त दर्शनः श्रीमान्, मैं यह जानना चाहता हूं कि भूटान को जो झायिक सहायता दी जा रही है उस को खर्च करने की जिम्मेदारी सीघे भूटान सरकार पर है या कि हमारे इंजीनियरों ग्रौर विशेषझों की मांग की गई है ग्रौर उनकी देखरेख में उस को खर्च किया जायगा ।

प्रधान मंत्री तथा वॅवेशिक-काथं मंत्री (श्री जवाहरलाल नेहरू) : मैं समझता हूं कि उस के खर्च की जिम्मेदारी भूटान सरकार पर है। हमारे इंजीनियर उन की मदद भले ही करें, लेकिन जिम्मेदारी तो भूटान सरकार पर है।

श्वी भक्त बर्शन : श्रीमान्, क्या शासन के घ्यान में यह बात प्राई है कि मूटान के प्रधान मंत्री एक ग्रोर तो मूटान के लिये म्राविक सहायता की मांग करते चले जा रां हैं और दूसरी ग्रोर कलकते में स्थायी रूप से. रहने का प्रबन्ध कर रहे हैं? यह दोनों बाते कहां तक मेल खाती हैं?

श्री जवाहरलाल नेहरू : यह तो माननीय सदस्य एक व्यक्तिगत सवाल कर रहे हैं एक व्यक्ति के बारे में । इस की निस्बत मैं क्या जानता हूं श्रीर क्या जबाब दे सकता हूं ?

Shri Subodh Hansda: May I kno whether it is a fact that Rs. 15 crom have been sanctioned to the Bhutz Government? If so, did the Bhutz Government submit any road pla prior to the sanctioning of th amount?

Shri Jawaharlal Nehru: May I fir submit that we do not treat the Bhi tan Government in this way and as them to submit this or that? come to an agreement with them supply certain facilities, certain finar cial aid, for certain purposes. Natu ally those purposes are examined. it is a road plan, naturally it is exam ined because the ultimate building ( the roads will be by Indian engineer All that has to be examined and pass ed by them. But we cannot call upo the Bhutan Government to do any thing in the way almost suggeste by the hon. Member.

श्री रघुनाथ सिंह : क्या मैं यह जान सकता हूं कि यह जो सहायता दी गई है वह इतनी नाकाफी है कि सहायता का उपहास मात्र है, ग्रीर क्या भूटान सरकार ने ग्राप मे ग्रीर प्रधिक सहायता नहीं मांगी थी ? १ लाख रू० कछ होता है ?

श्री जवाहरलाल नेहरू: ग्राप किंस सहायता की चर्चा कर रहे हैं ?

श्री रघुनाम सिंह : यह जो ४ लाख रु० की सहायता दी गई है और जो कि बहुत मोडी है।

श्री जवहिरलाल नेहरू : मैं नहीं जानता कि माननीय सदस्य किस गज से, किस अन्दाज से नापते हैं। इस बात को देखना पड़ता है कि कितना काम हो सकता है। जो सहायता देने को हम राजी हुए हैं वह काफी बड़ी रकम है। उस में से वक्तन फवक्तन दिया जाता है, जितना निष्फ्य होता है कि काम हो सकेगा।

Shrimati Renu Chakravartiy: May I know whether the *ad hoc* development grant which has been given to Bhutan is against specific development projects, and whether Indians will be carrying out those projects or the money will be given over to the Bhutan Government for projects to be carried out by their agencies?

Shri Jawaharlal Nehru: The major development projects are in connection with communications, specially roads. There are some others too. The raod-building would be done by Indian engineers no doubt; we hope that Bhutanese engineers, where they are available, will also do it. We try to train them too. But the engineering responsibility is that of Indian engineers.

Shrimati Renu Chakravartty: There are two different allocations indicated—one under communications (building of roads) and the other as *ad* hoc development grant. That was why I wanted to know what exactly was going to be built out of the *ad* hoc development grant which  $ha_S$  been given.

Mr. Speaker: Development inside Bhutan.

Shri Jawaharlal Nehru: All these things are worked out on the basis of projects. It is not given 'in the air' for development; it is on the basis of projects which, we think, can be carried out.

Shri Hem Barua: May I know whether the attention of Government has been drawn to the recent statement made by the Prime Minister of Bhutan to the effect:

"We have thrown in our lot with India"?

If so, has this been measured in terms of financial assistance and do Government propose to offer greater financial assistance for defence purposes and for construction of roads etc?

Shri Jawaharlal Nehra: We are offering them assistance for developmental projects and construction of roads. I do not know what the hon. Member means by Defence. We have, from time to time in the past, supplied them with some Defence equipment, which they needed, from our stocks.

Shri Hem Barua: May I know whether it is a fact that this is the first motorable road to be constructed in Bhutan? If so, what will be the commitment of India when this work of road construction is completed?

Mr. Speaker: What will be the total expenditure which we are committed to when the construction of roads is completed? That is, probably, what the hon. Member wants.

Shri Jawaharlal Nehru: What is the total expenditure on roads?

Shri Hem Barua: They had a ceremony also where the Engineers were present and the Bhutanese Prime Minister was also present. They have just started the construction of the first motorable road in Bhutan. I just want to know what would be the expenditure on this motorable road when the work is fully completed and what is the commitment made by India for this road?

**Mr. Speaker:** What is the total cost of this road and what is our contribution?

Shri Jawaharlal Nehru: I could not give separate figures because we have allotted Rs. 15 crores for a number of roads and this is one of them. I could not give seperate figures for this road.

भी भक्त दर्शन : श्रीमान्,<sup>5</sup> मैयह जानना बाहता हूं कि चूंकि भारत सरकार काफी बड़ी मात्रा में सूटान सरकार की सहायता कर रही है तो क्या सूटान की सरकार ने उन रुपयों का सदुपयोग करने के लिए और बल्दी से जल्दी उन कामों को पूरा करने के लिए प्रपने एडमिनिस्ट्रेटिव सेट प्रप में कोई परिवर्तन किया है या कोई डेवलपमेंट बोर्ड बनाया है क्योंकि इस बात की प्रक्सर शिकायत है कि सड़कें बड़ी धीमी चाल से बन रही है ?

भी अवाहरलाल नेहरू : अब बगैर जांच किये हुए इसका जबाब नहीं दिया जा सकता। जाहिर है कि जब ऐसे काम शुरू होते हैं तो कुछ न कुछ इंतजाम उनकी तरफ से हुम्रा ही द्दोगा लेकिन मन्दरूनी क्या हुम्रा मुझे यह मालम नहीं है।

## Manufacture of Sulphur

\*377. Shri S. C. Samanta: Shri Subodh Hansda: Shri E. C. Majhi: Shri Eam Krishan Gupta:

Will the Minister of Commerce and Industry be pealsed to refer to the reply given to Starred Question No. 1054 on the 18th December, 1959 and state:

(a) whether the Norwegian Expert has since submitted a detailed report on the mining and winning of the ores and broad estimates for the project for the manufacture of sulphur from pyrites in Amjor in Bihar; and

(b) if so, what steps are going to be taken to hasten the manufacture of sulphur in the country?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). A statement is placed on the Table of the House.

## STATEMENT

Government have decide to float a subsidiary corporation to the N.I.D.C. to implement this project. The project report submitted by the Norwegian expert has commented favourably upon the feasibility and the economics of the project. In furtherance of this, we have consulted the State Government in regard to prospecting and mining leases which are expected to be obtained shortly. Technical staff for the mining of the ore is being recruited. A large quantity of 1,000 to 2,000 tons of ore is to be sent for large-scale tests to Norway in the near future to enable the experts to design the plant and machinery. After completing legal formalities, the subsidiary corporation will be registered at an early date.

Shri S. C. Samanta: May I know whether over and above this pyrites ores any other raw material available in the country was being examined for the manufacture of sulphur?

Shri Manubhai Shah: This is the only raw material so far because we have not been blessed with crude sulphur deposits. But these are quite big deposits and we hope that 50,000 tons of sulphur will be manufactured from this project per year. Other areas are also being explored for new deposits.

**Shri S. C. Samanta:** How long will it take for the Norwegian party to make the design of the plant?

Shri Manubhai Shah: Actually the reports of the Norwegian party are all ready with us. What is required is large-scale tests. We are shipping about 2,000 tons of ore to Norway soon.

Shri S. C. Samanta: May I know whether any foreign know-how will be necessary when the industry will come into operation?

Shri Manubhai Shah: The hon. Member is aware that as already indicated Orkalas who are our consultants is one of the biggest Norwegian firms that extract sulphur from pyrites.

Dr. Ram Subhag Singh: In the statement it is mentioned that a subsidiary corporation to the N.I.D.C. is going to be floated and it is also mentioned that technical staff is being recruited. May I know whether this recruitment is being made by that subsidiary corporation or departmentally and also where the plant is going to be located, whether at the site of the pyrites deposits?